

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 79

Dated Guwahati, the 10th November, 2020

Hon'ble Mr. Justice Sanjay Kumar Medhi, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 10th November, 2020, at 10:30 A.M as per Government of India's Notification No. K.13018/02/2020-US.II, dated 05th November, 2020, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.III-24/2020/3067-3092/G dated Guwahati, the 10th November, 2020.

Copy to:-

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2020-US.II dated 05.11.2020.**
2. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2020-US.II dated 05.11.2020.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of _____.

17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**, for necessary action.
18. The Registrar (_____), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**.
24. The P.S. to **Hon'ble Mr. Justice Sanjay Kumar Medhi**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**.


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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 80

Dated Guwahati, the 10th November, 2020

Hon'ble Mr. Justice Nani Tagia, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 10th November, 2020, at 10:30 A.M as per Government of India's Notification No. K.13018/02/2020-US.II, dated 05th November, 2020, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.III-24/2020/ 3093 -3118/G dated Guwahati, the 10th November, 2020.

Copy to:-

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2020-US.II dated 05.11.2020.**
2. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/02/2020-US.II dated 05.11.2020.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of _____.

17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**, for necessary action.
18. The Registrar (_____), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**.
24. The P.S. to **Hon'ble Mr. Justice Nani Tagia**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/02/2020-US.II dated 05.11.2020**.


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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 81

Dated Guwahati, the 10th November, 2020

Hon'ble Mr. Justice Manish Choudhury, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 10th November, 2020, at 10:30 A.M as per Government of India's Notification No. K.13018/03/2020-US.II, dated 05th November, 2020, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.III-24/2020/ 3119- 3144/G dated Guwahati, the 10th November, 2020.

Copy to:-

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/03/2020-US.II dated 05.11.2020.**
2. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26 Man Singh Road, New Delhi-110011, with reference to Notification No. **K.13018/03/2020-US.II dated 05.11.2020.**
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
5. The Chief Secretary to the Govt. of Nagaland, Kohima.
6. The Chief Secretary to the Govt. of Mizoram, Aizawl.
7. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
8. The Secretary to the Governor of Assam, Raj-Bhavan, Guwahati.
9. The Special Secretary to the Governor of Nagaland, Kohima.
10. The Secretary to the Governor of Mizoram, Aizawl.
11. The Secretary to the Governor of Arunachal Pradesh, Itanagar.
12. The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
13. The Secretary to the Chief Minister, Nagaland, Kohima.
14. The Secretary to the Chief Minister, Mizoram, Aizawl.
15. The Secretary to the Chief Minister, Arunachal Pradesh, Itanagar.
16. The Registrar General, High Court of _____.

17. The Accountant General (A&E), Assam, Beltola, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar with a copy of Notification No. **K.13018/03/2020-US.II dated 05.11.2020**, for necessary action.
18. The Registrar (_____), Gauhati High Court, Guwahati.
19. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
20. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Accountant General (A&E), Assam, Beltola, Guwahati, with a copy of Notification No. **K.13018/03/2020-US.II dated 05.11.2020**.
24. The P.S. to **Hon'ble Mr. Justice Manish Choudhury**, Judge, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
26. The AOJ (Accounts), Gauhati High Court, Guwahati with a copy of Notification No. **K.13018/03/2020-US.II dated 05.11.2020**.


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